

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C)...../2015
CC No(s). 20793/2015

(Arising out of impugned final judgment and order dated 08/05/2013
in MJC No. 2270/2012 passed by the High Court of Patna)

ANIL KUMAR AND ORS.

Petitioner(s)

VERSUS

STATE OF BIHAR AND ORS.

Respondent(s)

(with appln. (s) for c/delay in filing SLP and c/delay in refiling
SLP and office report)

Date : 30/11/2015 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAMAJIT SEN
HON'BLE MR. JUSTICE SHIVA KIRTI SINGH

For Petitioner(s) Mr. Somiran Sharma,Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice.

To be heard along with SLP(C)Nos.13998-14026 of 2015.

(USHA BHARDWAJ)
AR-CUM-PS

(SAROJ SAINI)
COURT MASTER